

Private Sector's share in Power Generation

643. SHRI CHIMANBHAI MEHTA:
SHRI SOM PAL: SHRIMATI
MIRA DAS:

Will the Minister of ENERGY be pleased to refer to the answer to Starred Question 159 given in the Rajya Sabha on the 7th January, 1991 and state:

(a) what is the average plant load factor in India, State-wise, including the Central Sector and what is the plant load factor in major private sector power houses; and

(b) what are the reasons for losses of power in transmission and whether any device has been worked out to control, detect or prevent such losses?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKNE): (a) A Statement indicating plant load factor in respect of thermal power stations of State Electricity Boards, Central thermal power stations and private sector during January, 1991 is enclosed.

(b) The high transmission and distribution losses in the country are primarily due to the following factors:

(i) Weak and inadequate sub-transmission and distribution systems.

(ii) Low power factor operation due to inadequate reactive compensation in the system.

(iii) Long low voltage distribution lines.

(iv) Large scale rural electrification programme undertaken in the country resulting in long rural lines and low power factor in many areas.

(v) Too many transformation stages, resulting in higher component of transformer losses.

(vi) Pilferage and theft of energy.

(vii) Improper load management, resulting in over-loading of systems;

(viii) Unmetered supply.

(ix) Financial constraints to undertake system improvement schemes and to provide the required administrative machinery to check theft and pilferage of energy.

Comprehensive guidelines have been issued to the power Utilities for reducing the losses. These include, *inter-alia* conducting of the energy audit for identifying the system elements responsible for excessive losses, installing capacitors to improve the voltage profile, preparation of system improvement schemes for strengthening and improvement of their transmission and distribution systems, installing temper proof meter boxes to check theft of energy and setting up vigilance squads to detect cases of theft of energy. The theft of energy has been made a cognizable offence under the provisions of Section 39 of Indian Electricity Act, 1910. An Incentive Scheme was introduced by the Government of India with effect from the year 1987 for bringing about reduction in the Transmission and Distribution losses.

Statement*Plant load factor of various State Electricity Boards Central Sector and Private Sector generating stations during January, 1991*

| Name of the Utility/Station | Plant Load Factor during January, 1991 (%)* |
|-----------------------------|---------------------------------------------------|
| 1 | 2 |
| <i>THERMAL</i> | |
| 1. S.E.B.S. | |
| D.E.S.U. | 53.8 |
| J. & K. | — |
| H.S.E.B. | 44.4 |
| R.S.E.B. | 56.3 |
| P.S.E.B. | 63.8 |
| U.P.S.E.B. | 57.9 |
| U.P. VID. UT. | — |
| G.E.B. | 58.3 |
| M.S.E.B. | 69.5 |
| M.P.E.B. | 59.7 |
| A.P.S.E.B. | 76.2 |
| T.N.E.B. | 63.6 |
| K.S.E.B. | 89.9 |
| B.S.E.B. | 21.0 |
| O.S.E.B. | 33.3 |
| W.B.S.E.B. | 29.1 |
| W.B.P.DEV. C. | 39.4 |
| D.P.L. | 25.2 |
| A.S.E.B. | 33.5 |
| TRIPURA | — |
| <hr/> | |
| TOTAL S.E.B. | 57.1 |
| <hr/> | |
| 2. CENTRAL SECTOR | |
| N.T.P.C. | |
| Balarpur | 67.7 |
| S.T.P.S. | |
| Singrauli | 66.8 |

| | | | | | |
|-------------------------|-----|----|---|---|-------|
| 1 | | | | | 66-0 |
| | | | | | 59-7 |
| Korba STPS. | | | | | 814 |
| | | | | | 76 4 |
| | | | | | 55 9 |
| | | | | | 67 4 |
| TOTAL STPS. | * | | | | |
| Anta (GT) | . | . | . | . | |
| | | | | | 67-4 |
| | | | | | 73.4 |
| | | | | | 33 9 |
| | | | | | 63-7 |
| 3... PRIVATE SECTOR. ■. | | | | | 60-4 |
| | | | | | 38-7 |
| Trombay. | | | | | 61-4 |
| | | | | | 47. 8 |
| TOTAL PVT. SECTOR. 4. | . | .. | . | | 58-5 |
| TOTAL ALL INDIA | !.. | | | | |

* Based on Actual -Cum- Assessment

Expansion of Dabolin Airport in Goa

644. SHRI JOHN F. FERNANDES:
Will the Minister of CIVIL AVIATION
be pleased to state:

(a), whether Government, are aware
of hardships being faced by travelling
public as Dabolin airport at Goa can
accommodate only one Boing and one
Airbus at a time;

(b) whether there was any plan to
expand the airport; and

(c) if so, what are the details thereof
and by when the work for expansion is
likely to start?

THE MINISTER OF STATE OF
THE MINISTRY OF CIVIL AVIA-
TION (SHRI HARMOHAN DBA-
WAN): (a) Yes, Sir.

(b) Yes, Sir.

*

(c) There is a proposal to extend and
modify the existing terminal building
and construct a new international block
for limited international operations. The
work is planned to be taken up during
1991-92,

Expansion of Civil Terminal of
Dabolin Airport, Goa

645. SHRI JOHN F. FERNANDES:
Will the Minister of CIVIL AVIATION
be pleased to state:

(a) whether Government are aware of
the need for expansion of Civil Terminal
at Dabolin airport, Goa as a part of it has
not been released by the Indian Navy;

(b) whether Government would
consider for providing an open space on
the first floor of the terminal building of
departure lounge which